

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 67
TO BE ANSWERED ON DECEMBER 07, 2023**

IN-SITU SLUM REHABILITATION UNDER PMAY-U

**NO.67. SHRI N. REDDEPPA:
DR. SANJEEV KUMAR SINGARI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of physical progress of In-situ Slum Rehabilitation (ISSR) under PMAY-U since its inception, State-wise;**
- (b) the details of funds allocated and released for In-situ Slum Rehabilitation under PMAY-U since its inception, State-wise;**
- (c) whether the Government is aware of the unoccupied houses under the ISSR scheme;**
- (d) if so, the steps taken/being taken by the Government to address the above mentioned inoccupancy; and**
- (e) the reasons for ISSR having the least number of projects out of all the four verticals in PMAY-U?**

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a)to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 67* FOR 07.12.2023 REGARDING 'IN-SITU SLUM REHABILITATION UNDER PMAY-U'

(a) to (e): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing including slum dwellers are implemented by State/UT Governments in their respective regions. The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to assist States/ Union Territories (UTs) in providing pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

ISSR vertical covers redevelopment of slums, using land as a resource for providing houses to eligible slum dwellers. Under ISSR, slum rehabilitation grant of Rs. 1 lakh per house for redevelopment of slums is provided. The State/UT wise number of houses sanctioned, grounded and completed under ISSR vertical of PMAY-U along with funds sanctioned and released is at Annexure.

As on 20 November 2023, 2.96 lakh houses have been sanctioned under ISSR, of which 2.26 lakh have been grounded and 1.56 lakh houses completed and 1.07 lakh occupied. The Ministry conducts rigorous review on monthly basis with States/UTs to expedite grounding & completion and occupancy of sanctioned projects under the Mission. The States/UTs have been further directed to review the progress of all projects including ISSR vertical for quick addressal leading to faster occupancy of completed houses.

PMAY-U adopts a demand driven approach wherein States/UTs have been mandated to carry out demand survey to cover all eligible beneficiaries through their Urban Local Bodies (ULBs)/implementing agencies. The implementing agencies/ beneficiaries are free to choose any vertical of the scheme, depending upon their preferences and eligibility criteria. Based on the demand survey and selection of beneficiaries and local conditions, the project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

MoHUA only considers the release of Central Assistance based on approval of projects by State/UT authorities for implementation of the project by them as per their local conditions. It has been observed that major challenges faced by the implementing agencies include non-availability of encumbrance free land, unwillingness of slum dwellers, delay in getting statutory clearances/NoCs, issues pertaining to clearing the slums for redevelopment etc.

State/UT-wise number of houses sanctioned, grounded, completed under ISSR vertical of PMAY-U along with funds sanctioned and released

S. No.	Name of the State/UT	Physical Progress (Nos.)			Financial Progress (₹ Crores)		
		Houses Sanctioned	Houses Grounded for Construction	Houses Completed	Central Assistance Sanctioned	Central Assistance Released	
1	Andhra Pradesh	1,617	1,617	212	41.26	32.87	
2	Bihar	6,502	6,502	5,465	179.43	161.70	
3	Chhattisgarh	300	300	300	6.09	13.54	
4	Goa	-	-	-	-	-	
5	Gujarat	61,794	53,915	34,569	725.80	345.37	
6	Haryana	2,452	2,085	1,802	153.26	119.28	
7	Himachal Pradesh	64	64	64	5.89	9.21	
8	Jharkhand	2,986	2,986	2,846	73.78	73.40	
9	Karnataka	22,203	22,203	20,980	611.04	540.35	
10	Kerala	1,183	1,183	731	35.84	37.43	
11	Madhya Pradesh	7,562	7,562	6,940	214.55	183.92	
12	Maharashtra	1,45,377	85,605	46,552	1,453.77	-	
13	Odisha	8,897	8,497	5,416	183.88	170.88	
14	Punjab	1,025	-	-	10.25	7.88	
15	Rajasthan	14,492	14,492	12,921	239.48	224.54	
16	Tamil Nadu	4,763	4,763	4,763	132.14	123.70	
17	Telangana	256	256	256	4.75	62.38	
18	Uttar Pradesh	5,490	5,490	5,439	190.67	172.07	
19	Uttarakhand	2,536	2,536	2,270	104.30	107.48	
20	West Bengal	442	442	192	14.08	11.58	
Sub-total (States)		2,89,941	2,20,498	1,51,718	4,380.28	2,397.57	
21	North East States	Arunachal Pradesh	1,536	1,536	1,536	77.39	77.39
22		Assam	108	64	-	1.08	-
23		Manipur	-	-	-	-	-
24		Meghalaya	-	-	-	-	-
25		Mizoram	142	142	142	9.49	9.30
26		Nagaland	1,054	1,054	702	41.68	33.47
27		Sikkim	-	-	-	-	-
28		Tripura	3,005	3,005	1,929	77.92	59.94
Sub- total (N.E. States)		5,845	5,801	4,309	207.56	180.10	
29	Union Territories	A&N Islands	-	-	-	-	-
30		Chandigarh	-	-	-	-	-
31		D&NH and D&D	-	-	-	-	-
32		Delhi	-	-	-	-	-
33		Jammu & Kashmir	-	-	-	-	-
34		Ladakh	369	77	62	15.98	11.56
35		Lakshadweep	-	-	-	-	-
36		Puducherry	-	-	-	-	-
Sub-total (UT)		369	77	62	15.98	11.56	
Total		2,96,155	2,26,376	1,56,089	4,603.82	2,589.24	